

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH, COURT – II CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01.05.2025 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL) SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	: IA(IBC)/680/CHE/2025 in IA(IBC)/920/CHE/2022
PETITION NUMBER	: CP/IBC/232/CHE/2021
NAME OF THE APPLICANT	: State Bank of India
NAME OF THE RESPONDENT(S)	: Raghu Babu Gunturu (Liquidator) (JKS Constructions Pvt Ltd)
UNDER SECTION	: Sec 34(4) r/w Sec 60(5) of IBC, 2016

<u>ORDER</u>

Ld. Counsel Mr.M.L.Ganesh is present for the Applicant.

This is an Application seeking replacement of liquidator with Mr. Murali Mohan Chevuturi having IBBI Registration No.IBBI/IPA-003/00307/2020-2021/13464 as liquidator and the same was recommended by SCC during its 13thSCC meeting held on 04.04.2025. The proposal for appointment of new liquidator is approved with immediate effect.

IA is disposed off.

Sd/-RAVICHANDRAN RAMASAMY Member (Technical) Sd/-JYOTI KUMAR TRIPATHI Member (Judicial)

phk